## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6598 ANSWERED ON:06.05.2015 LAND TO POLITICAL PARTIES Kumar Shri Ashwini;P. Shri Nagarajan

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some of the political parties which have been allotted lands to construct their offices in New Delhi have not vacated the Government accommodation allotted despite Government's notices;

(b) if so, the names of parties which have since been allotted lands and Government premises still under their occupation; and

(c) the status in each case and the action taken/being taken by the Government in this regard?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): Yes, Madam.

(b) &(c): The list of political parties which have been allotted land for construction of their offices and, are in occupation of Government premises are mentioned below:-

S.No. Name of the Political Party Land allotted Govt. premises Status in possession (area) 1. Indian National Congress 3960 sq.mtr. plus 5, Raisina Road, General Pool 3832 sq.mtr. plus New Delhi. Bungalows in 8093 sq. mts. 26 Akbar Road, occupation of New Delhi. AICC, now C-II/109, Chankya Indian National puri, New Delhi. Congress have 24, Akbar Road, been cancelled New Delhi. with effect from 26.6.2013, after allowing concessional period of 3 years from the date of handing over of the possession of land. 2. Bharatiya Janata Party (BJP) 8093 sq. mts. plus 14, Pandit Pant Possession of plots 809 sq.mts. Marg, New Delhi. of land to BJP have 11, Ashoka Road, been given in 2014 New Delhi. and as per Guidelines of Land and Development Office dated 9.11.2012, they are required to vacate the Government accommodation on construction of their office on the plot of land allotted or within 3 years from the date of taking over vacant possession of the plot, whichever is earlier. 3. Communist Party of India (CPI) 0.3 acre AB-4, Purana Quila Road, New Delhi 4. Samajwadi Party (SP) 1 acre 18, Copernicus Stay granted by Delhi

Lane, New Delhi. High Court on

construction.